

Election Immediate/
By Fax/Camp Bag

ELECTION COMMISSION OF INDIA

Nirvachan Sadan, Ashoka Road, New Delhi-110001.

No.56/27/2011/PPS-II

Dated: 8th November, 2013

To,

The Chief Electoral Officer,
Rajasthan,
Jaipur.

Sub: - Allotment of reserved symbols under Para 10 of the Election Symbols (Reservation & Allotment) Order, 1968 – **All India Forward Bloc**- regarding.

Sir

I am directed to refer to the subject cited and to state that “**All India Forward Bloc**” a recognized State party in the State of West Bengal, having reserved symbol ‘**Lion**’ in that State has requested the Commission for concession under Paragraph 10 of the Election Symbols (Reservation and Allotment) Order, 1968, for allotment of the said symbol ‘**Lion**’ to the candidates being set up by the said party at the current general election to the Legislative Assembly of Rajasthan from **32 (Thirty Two)** Assembly Constituencies of the State as per list given in Annexure-I.

The Commission has decided to extend the concession sought by the party under paragraph 10 of the Election Symbols (Reservation and Allotment) Order, 1968. Accordingly, the candidates set up by “**All India Forward Bloc**” at the current general election to the Legislative Assembly of Rajasthan from **32 (Thirty Two)** Assembly Constituencies of the State as per list given in Annexure-I, shall be allotted the symbol ‘**Lion**’. The Returning Officers of the abovementioned constituencies may be

informed that the candidates set up by "All India Forward Bloc" in the aforesaid five Constituencies are eligible for the allotment of the symbol 'Lion' under paragraph 10 of the Symbols Order, 1968 subject to strict fulfillment of each of the provisions of paragraph 13 thereof.

Yours faithfully,



(VARINDER KUMAR)
SECRETARY

1. Copy forwarded (by Speed Post) to the General Secretary, All India Forward Bloc, 28, Gurudwara Rakab Ganj Road, New Delhi-110011. He is informed that the party and the candidates must comply with each of the provisions of Para 13 of the Election Symbols (Reservation and Allotment) Order, 1968.

Copy to:- Pr.Secy. (SR)/ North-I/ Guard File.

Annexure-I

Name of the recognized State Party	All India Forward Bloc
Sl. No. and names of the Assembly Constituencies of Rajasthan	
<p>20-Taranagar, 21-Sardarshahar, 22-Churu, 23-Ratangarh 43-Chomu 46-Jhotwara, 47-Amber, 48-Jamwa Ramgarh (ST) 49-Hawa Mahal, 50-Vidhyadhar Nagar, 52-Kishan Pole, 53-Adarsh Nagar, 54-Malviya Nagar, 55-Sanganer 57-Bassi (ST), 58-Chaksu (SC), 77-Baseri (SC), 78-Bari, 79-Dholpur, 80-Rajakhera, 83-Karauli 88-Dausa 94-Malpura, 96-Tonk 100-Ajmer North, 101-Ajmer South (SC), 105-Kekri 169-Chittorgarh, 170-Nimbahera, 189- Kota North, 190-Kota South, 192-Ramganj Mandi (SC)</p>	
<p><u>Total-32ACs</u> <i>Vasimdar/Cumma</i></p>	